

[Mr. Deputy Speaker]

Aligarh Muslim University Act,
1920"

The motion was adopted.

SHRI S. B. CHAVAN: I withdraw
the Bill.

12.33 hrs.

ALIGARH MUSLIM UNIVERSITY
(THIRD AMENDMENT) BILL*

THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI S. B.
CHAVAN): I beg to move for leave to
introduce a Bill further to amend the
Aligarh Muslim University Act, 1920.

DR. SUBRAMANIAM SWAMY
(Bombay North-East): I am not oppos-
ing it.

MR. DEPUTY-SPEAKER: You can-
not; you have not given any notice.
The question is;

"That leave be granted to intro-
duce a Bill further to amend the
Aligarh Muslim University Act,
1920."

The motion was adopted.

SHRI S. B. CHAVAN: I introduce
the Bill.

12.35 hrs.

MATTERS UNDER RULE 377

MR. DEPUTY-SPEAKER: We take
up matters under 377.

SHRI RAMAVATAR SHASTRI
(Patna): On a point of order....

MR. DEPUTY-SPEAKER: There
cannot be any point of order on mat-
ters under 377. Please come and meet
me in the Chamber if you have got
anything to say....(Interruptions)

SHRI RAMAVATAR SHASTRI:..
..**

MR. DEPUTY-SPEAKER: This will
not go on record. You can come and
see me in the Chamber. Shri Mani
Ram Bagri under rule 377. Other
things will not go on record. You have
a misunderstanding. So, you come and
see me in my Chamber. The problem
cannot be solved in this House. So, I
request you to see me in the chamber.

SHRI RAMAVATAR SHASTRI:**

MR. DEPUTY-SPEAKER: Nobody
is being permitted. Mr. Bagri.

SHRIMATI PRAMILA DANDAVATE
(Bombay North-Central): rose—

MR. DEPUTY-SPEAKER: If there
is anything with regard to any matter,
please come to my chamber.

(Interruptions)**

MR. DEPUTY-SPEAKER: Do not
record anything.

(Interruptions)**

MR. DEPUTY-SPEAKER: I am not
allowing anybody. I have called Mr.
Bagri.

I am asking them to sit down. They
do not sit down. You go on reading.

(Interruptions)**

MR. DEPUTY-SPEAKER: I will not
hear you. You have not taken my
permission.

(Interruptions)**

MR. DEPUTY-SPEAKER: Shri Siva-
prakasam.

Nothing but what Shri Sivaprakasam
says will go on record.

(i) HOLDING OF ELECTIONS OF LOCAL
BODIES IN TAMIL NADU

*Published in Gazette of India Extraordinary, Part II, section 2,
dated 23-12-80.

**Not recorded.